

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1734 OF 2004

PANKI THERMAL POWER STATION & ANR.

Appellant (s)

VERSUS

VIDYUT MAZDOOR SANGATHAN

Respondent(s)

(With prayer for interim relief)

Date: 14/03/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant(s) Mrs. Shobha Diakshsit, Sr.Adv.

Mr. Pradeep Misra,Adv.

For Respondent(s) Mr. C.D. Singh,Adv.

Mr. RK. Singh, Adv.

Mr. Sanjay Kumar Singh, Adv.

Mr. Sambhu Prasad Singh, Adv.

Mr. Sanjeev Das, Adv.

Ms. Manjula Gupta ,Adv.

Mr. MD. Pandeya, Adv.

UPON hearing counsel the Court made the following

O R D E R

List the matter for hearing on a Friday in the next month.

(S. Thapar)

(Phoolan Wati Arora)

PS to Registrar

Court Master